

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS & FERTILIZERS
DEPARTMENT OF CHEMICALS & PETROCHEMICALS**

**LOK SABHA
STARRED QUESTION NO. 98*
TO BE ANSWERED ON 24.07.2018**

Hazardous Chemicals

98*: SHRI DEVUSINH CHAUHAN AND SHRI PARESH RAVAL

Will the Minister of Chemicals & Fertilizers be pleased to state:-

- (a) Whether the Government has any data of the production of hazardous chemicals which should not be produced in the country;
- (b) If so, the details thereof and if not, the reasons therefor;
- (c) Whether some industries are found to be producing hazardous chemicals in Gujarat; and
- (d) If so, the details thereof and reaction of the Government thereto.

ANSWER

**MINISTER OF CHEMICALS & FERTILIZERS AND PARLIAMENTARY AFFAIRS
(SHRI ANANTH KUMAR)**

(a) & (b) The government does not have any information regarding production of hazardous chemicals which should not be produced in the country.

(c) & (d) As per the information provided by the Ministry of Environment, Forest and Climate Change, there are 402 Major Accident Hazard units in Gujarat producing hazardous chemicals, which find applications in the manufacturing of other downstream consumer and industrial products. The manufacturing in these units are regulated under the Manufacture, Storage and Import of Hazardous Chemical Rules, 1989, to ensure protection of environment, public health and safety.
